

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2994
ANSWERED ON:19.08.2011
EXPENDITURE ON TOUR
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Will the Minister of FINANCE be pleased to state:

- (a) whether any limit on expenditure to be incurred by Secretaries to the Government of India on their tours and travels has been fixed;
- (b) if so, the details thereof; and
- (c) the expenditure actually incurred by the Secretaries of the Government of India during the last three years, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) No limit has been prescribed on the expenditure to be incurred on tours and travels by Secretaries to the Government of India. However, their Travelling Allowance/Daily Allowance on official tour within the country are regulated as per Travelling Allowance Rules, which prescribe for travel in Business/Club class by air/AC First class by train and reimbursement for hotel accommodation/guest house charges upto Rs. 6250/- per day, food bills upto Rs. 625/- per day and AC taxi charges Of upto 50 Kilometres for travel within the city. Separate entitlements exist for travel abroad.

(c) The details of expenditure incurred on tours and travels by Secretaries to the Government of India are not being centrally maintained.